

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 138**

**CP No. 78/Chd/HP/2022**

**IN THE MATTER OF:**

**Saroj Jain**

...

**Petitioner**

**Versus**

**Luxmi Thermo Forming Pvt. Ltd.**

...

**Respondent**

**Under Section: 241-242 & 59, CA 2013**

**Order delivered on 26.04.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 14.06.2024.

Sd/-  
**Court Officer**